

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/353/2014

Dated: 20/11/2019

Between



V. Kistaiah,
S/o. V. Potchaiah (Vibodhi),
Aged 55 years,
R/o. Koyagudem, Medchal,
Medchal Mandal, R.R. District,
Employee of NFC, Hyderabad
Working as Helper (A).

... Applicant

AND

1. The Union of India rep. by its Principal Secretary, Dept. of Atomic Energy, Secretariat, New Delhi.
2. Govt. of India, Dept. of Atomic Energy, Nuclear Fuel Complex rep. by its Administrative Officer, ECIL (P.O), Hyderabad ó A.P.
3. Govt. of India, Dept. of Atomic Energy, Nuclear Fuel Complex rep. by its Assistant Personnel Officer (Vig), ECIL (P.O.), Hyderabad ó 62.

... Respondents

Counsel for the Applicant : Mr. N. Krishna Murthy
Counsel for the Respondents : Mr. V. Vinod Kumar, Sr. CGSC

CORAM :

Hon'ble Mr. S.N. Terdal, Member (Judl.)
Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)



ORAL ORDER
{ Per Hon'ble Mr. S.N. Terdal, Member (Judl.) }

None appeared for the applicant.

2. Learned counsel for the respondents submits a death certificate dated 14.12.2018 with respect to the applicant. Since 06.03.2017 none is appearing for the applicant. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)
MEMBER (ADMN.)

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(S.N. TERDAL)
MEMBER (JUDL.)